

1991. [Placed in Library, See No. LT—1003/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pollution Control Board, for the year 1990–91 under sub-section (1) of section (1) section 39 of the Water (prevention and Control Pollution) Act, 1974.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of th Central Pollution Control Board for th year 1990–91.
- (iii) A copy of th Annual Accounts (Hindi and English versions) of the Central Pollution Control Board for the year 1990–91 together with Audit Report thereon under sub-section (6) of section 40 of th Water (Prevention and Control Pollution). Act, 1974. [Placed in Library, See No. LT—1004/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Environment Education, Hyderabad, for the year 1990–91 a long with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Environment Education, Hyderabad, for

the year 1990–91. [Placed in Library, See. No. LT—1005/91]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the C.P.R. Environmental Education Centre, Madras, for the year 1990–91 alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the C.P.R. Environmental Education, Centre, Madras, for the year 1990–91. [Placed in Library See. No. LT—1006/91]

Review on and Annual Report of Pawan Hans Limited New Delhi for 1987–88 etc.

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI M.O.H. FAROOK): Sir, I beg to lay on the Table —

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
- (i) Review by the Government on the working of th pawan Hans Limited, New Delhi, for the year 1987–88;
- (ii) Annual Report of the Pawan Hans Limited, New Delhi, for the year 1987–88 along with Audited Accounts and

communes of the Comptroller and Auditor General thereon.

- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library, See No. LT-1007/91]
- (3) A copy each of the following papers (Hindi and English versions) under sub-rule (5) of rule 3 of the Air Corporations Rules, 1954:
- (i) Summary of Budget Estimates for Revenue and Expenditure for the year 1991-92 of Air India.
- (ii) Summary of the Actuals for the year 1989-90, Budget Estimates and Revised Estimates for the year 1990-91 and Budget Estimates for the year 1991-92 of Air India. [Placed in Library, See No. LT-1008/91]
- (4) (i) a copy of the Annual Report (Hindi and English versions) of the Air India, Bombay, for the year 1990-91 under sub-section (2) of section 37 of the Air Corporations Act, 1953.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Air India, Bombay, for the year 1990-91.
- (iii) A copy of the Annual Accounts (Hindi and English versions) of the Air India, Bombay, for the year 1990-91 together with Audit Report thereon under sub-section (4) of section 15 of the Air Corporations Act, 1953 [Placed in Library See No. LT-1009/91]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering and Nutrition, Chandigarh, for the year 1990-91 along with Audited Accounts. [Placed in Library, See No. LT-1010/91]
- (ii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management and Catering Technology, Thiruvananthapuram, for the year 1990-91 along with Audited Account. [Placed in Library See No. LT-1011/91]
- (iii) A copy of the Annual Report (Hindi and English versions) of the National Council for Hotel Management and Catering Technology, New Delhi, for the year 1990-91 along with Audited Accounts. [Placed in Library, See No. LT-1012/91]
- (iv) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and

- Applied Nutrition, Bhopal, for the year 1990-91 alongwith Audited Accounts. [Placed in Library, See No. LT—1013/91]
- (v) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Jaipur, for the year 1990-91 alongwith Audited Account. [Placed in Library, See No. LT—1014/91]
- (vi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bhubaneswar, for the year 1990-91 alongwith Audited Accounts. [Placed in Library, See No. LT—1015/91]
- (vii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Hyderabad, for the year 1990-91 alongwith Audited Accounts. [Placed in Library, See No. LT—1016/91]
- (viii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management Catering and Nutrition Lucknow, for the year 1990-91 alongwith Audited Accounts. [Placed
- in Library, See No. LT—1017/91]
- (ix) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology, and applied Nutrition, Bangalore, for the year 1990-91 alongwith Audited Accounts. [Placed in Library, See. No. Lt—1018/91]
- (x) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Goa, for the year 1990-91 alongwith Audited Accounts. [Placed in Library, See No. LT—1019/91]
- (xi) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Madras, for the year 1990-91 alongwith Audited Accounts. [Placed in Library, See. No. LT—1020/91]
- (xii) A copy of the Annual Report (Hindi and English versions) of the Institute of Hotel Management, Catering Technology and Applied Nutrition, Bombay, for the year 1990-91 alongwith Audited Accounts. [Placed in Library, See No. LT—1021/91]
- (xiii) A copy of the Annual

- Report (Hindi and English versions) of the Institute of Hotel Management, Catering and Nutrition, New Delhi, for the year 1990-91 along with Audited Account. [Placed in Library, See No. LT—1022/91]
- (xiv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Faridabad, for the year 1990-91 along with Audited Accounts. [Placed in Library, See No. LT—1023/91]
- (xv) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Udaipur, for the year 1990-91 along with Audited Accounts. [Placed in Library, See No. LT—1024/01]
- (xvi) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Gwalior, for the year 1990-91 along with Audited Accounts. [Placed in Library, See No. LT—1025/91]
- (xvii) A copy of the Annual Report (Hindi and English versions) of the Food Craft Institute, Visakhapatnam, for the year 1990-91 along with Audited Accounts. [Placed in Library, See No. LT—1026/91]
- (6) A copy of the Review (Hindi and English ver-
- sions) by the Government on the working of the Institutes of Hotel Management Catering Technology and Applied Nutrition at New Delhi, Bombay, Madras, Goa, Bangalore, Lucknow, Hyderabad, Bhubaneswar, Jaipur, Bhopal, Thiruvananthapuram and Chandigarh and Food Craft Institutes at Visakhapatnam, Gwalior, Udaipur, Firdabad for the year 1990-91. [Placed in Library, See No. LT—1027/91]
- (7) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 37 of the International Airports Authority Act, 1971:
- (i) The International Airports Authority of India Employees (Conduct, Discipline and Appeal) Amendment Regulations, 1991 published in Notification No. PERS/SC/13/73—Vol. III in Gazette of India dated the 2nd July, 1991 together with an explanatory note thereon and a corrigendum thereto published in Gazette of India dated the 29th July, 1991.
- (ii) The International Airports Authority of India (Employees Contributory) Provident Fund and Family pension Fund) Amendment Regulations, 1990

published in Notification no PERS/1114/75—Vol.VI/359 in Gazette of India dated the 9th July, 1991 together with an explanatory note thereon. [Placed in Library, See No LT—1028/91]

Review on and Annual Report of Indian Railway Construction Company Limited, New Delhi for 1990–91 etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MALIKARJUN): Sir, I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:
- (a) (i) Review by the Government on the working of the Indian Railway Construction Company Limited, New Delhi, for the year 1990–91
- (ii) Annual Report of the Indian Railway Construction Company Limited, New Delhi, for the year 1990–91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library, See No. LT—1029/91]
- (b) (i) Review by the Government on the working of the Rail India Technical and Economic Services

Limited, for the year 1990–91.

- (ii) Annual Report of the Rail India Technical and Economic Services Limited, for the year 1990–91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See. No. LT—1030/91]

- (c) (i) Review by the Government on the working of the Container Corporation of India Limited for the year 1990–91. [Placed in Library, See No. LT—1031/91]
- (ii) Annual Report of the Container Corporation of India Limited for the year 1990–91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See. No. LT—1032/91]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Railway Information Systems for the years 1986 to 1990 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Centre for Railway Information Systems for the years 1986 to 1990.